

18.11.2013

O.A. No.250/2008

Hon'ble Sri Navneet Kumar, Member (J)  
Hon'ble Ms. Jayati Chandra, Member (A)

App: Sri A.P.Singh  
Res: Sri K.K.Shukla

Learned counsel for applicant submitted that applicant is no more. There is no substitution application filed by the legal heirs of the applicant.

Sri K.K.Shukla learned counsel for respondents submits that the present O.A. has rendered infructuous since entire payment as prayed for has already been made to the applicant.

Sri A.P.Singh, learned counsel for applicant submitted that he is having no instruction in the matter, as such, the O.A. is dismissed for want of instruction. No order as to costs.

*I Ch*

M(A)

HLS/-

*U.P. Arora*  
M(J)

*ok*  
*copy of order*  
*Dated 18-11-2013*  
*Sri K.K. Shukla*  
*19-11-2013*